

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c). The details regarding the targets and programme for production of crude oil and natural gas by Oil India Ltd. during the Seventh Plan period would be available only after the finalisation of the Seventh Plan.

Issue of Commemorative Postal Stamp of Memory of Shri K.L. Saigal

5498. DR. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have been urged upon to issue a Stamp in memory of Shri K.L. Saigal; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No proposals in this regard appears to have been received by the Government in the recent past.

(b) In view of answer to (a) above, does not arise.

Commissioning of Panambilly Nagar and Palarivattom Exchange under Ernakulam Telephones

5499. PROF. K. V. THOMAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a proposal has been sent to Government to club together the Ernakulam secondary switch area and to bring it under the charge of a General Manager for talking the telecommunication problems of this vital part of Kerala;

(b) if so, the steps taken in this regard;

(c) the number of applications for telephone connections pending in Ernakulam Telephones; and

(d) the steps taken to commission the Panambilly Nagar Exchange and Palarivattom Exchange under Ernakulam Telephones ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). No such proposal is under consideration at present.

(c) 6664 applications are pending for Telephone connection in Ernakulam Telephone Exchange as on 1.4.1984.

(d) A project estimate for installation of 5000 lines E-10 B Exchange at Panampally Nagar has been sanctioned and the equipment allotted from the proposed second import of Electronic Equipment. Building construction is yet to start. For Palarivattom Exchange the proposal for installation of 6000 lines ICP Cross Bar is being processed. The equipment is included in the supply programme of I.T.I. for 1986-87. Installation will be taken up after building becomes ready.

Candle Industry

5500. PROF. K. V. THOMAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the candle manufacturing units are suffering due to a hike in the price of Paraffin Wax; and

(b) if so, the steps taken by Union Government to help this small scale industry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Government have received representations from Candle Manufacturers' Association of

some States about hike in the price of Paraffin Wax.

(b) Consequent upon Budget proposals for 1985-86, there was a general increase of 15% in the basic prices of all petroleum products (excluding HSD). Due to this, the basic prices (inclusive of excise duty) of the three grades of Paraffin Wax which also include match wax used for making candles were also increased.

Additional Incentives for Training of Prospective NCC Cadets

5501. SHRI VIJAY N. PATIL : Will the Minister of DEFENCE be pleased to state :

(a) the number of NCC boys and girls so far trained in the country;

(b) whether Government are planning to give additional incentives for training of the prospective NCC cadets; and

(c) if so, the details thereof ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Statistics on the total number of boys and girls trained in the NCC since its inception are not maintained. However, the enrolled strength of NCC cadets as on 31.3.84 was as under :

Boys	...	8,68,596
Girls	...	1,13,917

(b) and (c). No specific proposal is presently under consideration.

Letter of intent for sheet Glass manufacture by Andhra Government

5502. SHRI N, VENKATA RATNAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Andhra Pradesh has applied for letter of intent for manufacture of sheet glass in Mahboob Nagar region, where raw material (quartz) is available in abundance; and

(b) the reasons for not granting letter of intent even though applied for on 16 March, 1983 ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) The application of M/s. Andhra Pradesh Industrial Development Corporation Ltd, Hyderabad for grant Licence for setting up a new unit for the manufacture of sheet glass in Ranga Reddy Distt. was not approved on the grounds that (i) adequate capacity had already been licensed/approved in this industry; (ii) according to the existing policy, establishment of new capacity for manufacture of Sheet Glass by Undertakings is not being allowed,

Manufacture of Telephone Cables in Andhra Pradesh

5503. SHRI N. VENKATA RATNAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Andhra Pradesh applied for letter of intent for manufacture of telephone cables at Guntakal;

(b) whether it is a fact that the Union Government granted letters of intent to various private parties for the same; if so, their names and when they were granted and whether they have started manufacturing the cables; and

(c) in view of the growing demand for the same and Guntakal in Ananthapur District of Andhra Pradesh being an ideal place, whether Union Government are considering to grant letter of intent to Andhra Pradesh soon ?